

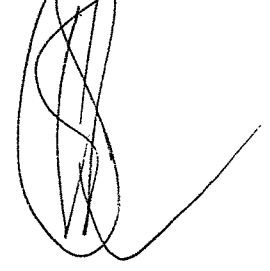
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON


PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

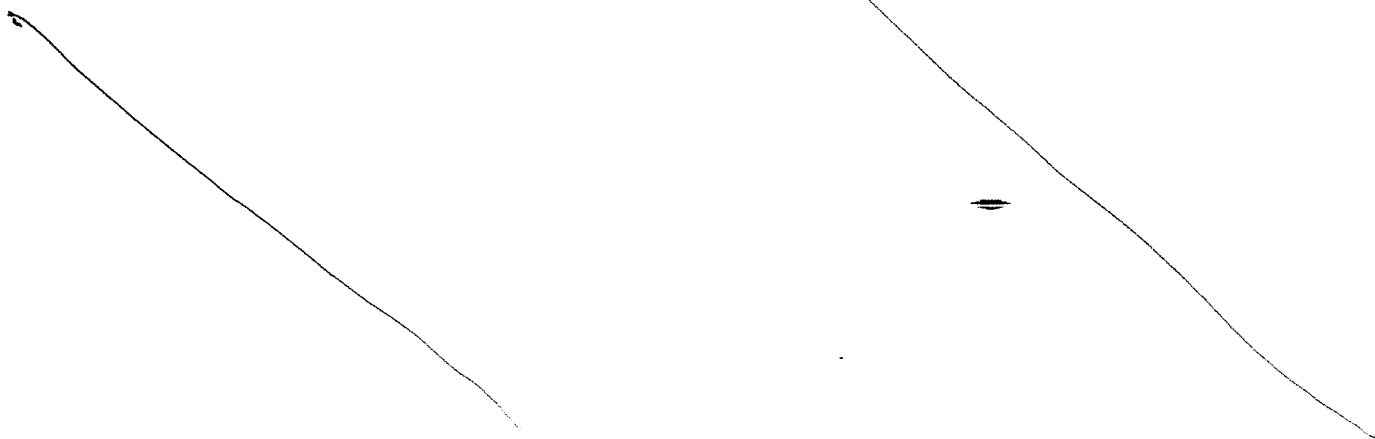
APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S. K. Ganesan & 6 ors.
NAME OF THE RESPONDENT(S) : Eswal Rubber products pvt ltd & 8 others.
UNDER SECTION : 397/398.

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1/ Dr. K.S. Ravichandran. P.C.S } for
M.K. Preethe Adv. } Petitioners
for ICS R No. } 1 to 4. 

2. SANDEEP KUMAR For Respondent - Sandeep Kumar
For CIBI VDHNU

3. A SRIVASTAVA For R7 to R9
for M.V.S. DHANARAJ 



(3)

[TCP/120/2016]

ORDER

At request of both sides, list this matter on 29.11.2018 for hearing submissions.

(sd)

(S.VIJAYARAGHAVAN)
Member (Technical)

(sd)

(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp